

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 11./HCS

Date:- 15/03/2023

**C-I-R-C-U-L-A-R**

The Hon'ble, the Chief Justice, High Court of Sikkim has been pleased to direct that the Central Project Co-ordinator, High Court of Sikkim shall henceforth ensure and monitor the timely uploading of all Rules, Guidelines and Schemes framed by the High Court of Sikkim(including amendments thereto) in the website of the High Court.

By Order,

*sd/-*  
**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

Memo No.:- 12041 /HCS

Date : 15/3/23

Copy to :-

1. All Section-In-charge, High Court of Sikkim, Gangtok

*mmj* 15-3-23  
**REGISTRAR**